

सम्मान से वर्ष 1964 में महाराष्ट्र के नांदेड़ जिले के काण्डहार तालुका में बहादुरपुर गांव के निकट मान्याद नदी के जल में विसर्जन किया गया था ; और

(ख) उक्त और का पर्यटन केन्द्र के रूप में विकास करने के लिए केन्द्रीय सरकार क्या सहायता दे रहा है ?

पर्यटन और नागर बिसानन मंत्री (श्री पुष्पोत्तम कीशिक) : (क) याद होगा कि स्वर्गीय पं० जवाहरलाल नेहरू की प्रस्थियों का एक भाग अपनी वसीयत में व्यक्त की गयी उनकी इच्छानुसार प्रयाग में विसर्जित किया गया था किन्तु प्रस्थियों का बड़ा भाग विमान द्वारा आकाश में ले जाया गया था और भारत के खेतों पर बिखेर दिया गया था। परन्तु राज्य सरकार से मालूम हुआ है कि कुछ प्रस्थियां नांदेड़ जिले में काण्डहार के कांसि कार्याकर्ता श्री अनन्त राव किमन-राव मारुडे ने ले ली थी और महाराष्ट्र के नांदेड़ जिले के काण्डहार तालुका में बहादुरपुर गांव के पास मानिआड नदी में विसर्जित कर दी थी।

(ख) प्रश्न नहीं उठता, क्योंकि इस स्थान का पर्यटन केन्द्र के रूप में विकास करने का कोई प्रस्ताव नहीं है।

Indian Trade Service

6312. SHRI KALYAN JAIN : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether a proposal to form a service known as Indian Trade Service was approved by Government;

(b) if so, the position at which the matter stands at present;

(c) the reasons for the inordinate delay in constituting the service; and

(d) whether Government are aware of the extreme disappointment of the Officers concerned in regard to the apathy shown in the matter?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) to (d). Government have decided to constitute a Central Trade Service for the personnel of Import Export Trade Control Organisation. A notification to that effect has been issued on 3rd August, 1977.

Core Sector Service

6313. SHRI SRIBATCHA DIGAL : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there is any proposal under Government's consideration to create a 'Core Sector Service' to select officers from the Government service to hold executive posts in public sector undertakings; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Government have received proposal for manning of public enterprises by the formation of a Central Pool of officers. According to this proposal, the existing Industrial Management Pool officers could form a nucleus and additions to this Pool could be made by a systematic screening and selection from amongst the existing potential within the public enterprises, as also from amongst the private sector companies and public services. The proposal is being considered.

Assets and Liabilities declared by Irrigation Minister of Karnataka

6314. SHRI S. NANJESHA GOWDA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the assets and liabilities declared by the present Irrigation Minister of Karnataka, Shri H. C. Srikantiah, by his wife, daughters and sons-in-law in the income tax returns filed by them during the years 1974-75, 1975-76 and 1976-77;

(b) whether the assets declared by them were found to be disproportionate to their known incomes; and

(c) if so, the action taken or proposed to be taken?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The Wealth-tax

returns have been filed by Shri H. C. Srikantiah, Irrigation Minister of Karnataka. The details of assets & liabilities are given in attached statement. No return of income or wealth has been filed by his wife, daughters and sons-in-law.

(b) and (c). The increase in the wealth is substantial during the assessment year 1976-77. As the assessment is still pending, the question whether the assets declared are found to be disproportionate to their known sources of income will be investigated.

Statement

		Rs.
ASSESSMENT YEAR 1974-75 :		
<i>Assets</i>		
Cash in hand		350
Jewellery		29,500
Fiat Car & furniture		21,400
Animals		1,00,000
	TOTAL	1,51,250
1975-76		
<i>Assets</i>		
Immovable property		2,21,178
Cash in hand		1,000
Jewellery		42,000
Animals		28,400
	TOTAL	2,92,578
Less liabilities unsecured loans		1,08,000
		1,84,578
1976-77		
<i>Assets</i>		
Immovable property		2,37,360
Cash in hand		250
Jewellery		32,500
Deposit in Banks		1,14,491
	TOTAL	3,84,601
Less liabilities :		4,127
		3,80,474
Assessment pending,		